

**IN THE HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JODHPUR**  
**CATEGORIWISE MONTHLY STATEMENT FOR THE MONTH OF**  
**MAY ---2015**

KIND OF CASES	PREVIOUS BALANCE	INSTITUTION			LB	DISPOSAL			CLOSING BALANCE
		DB	SB	TOTAL		DB	SB	TOTAL	
<b>MAIN CASES</b>									
<b>CIVIL SIDE</b>									
CIVIL FIRST APPEAL	7329	-	55	55	-	-	13	13	7371
CIVIL SECOND APPEAL	2498	-	42	42	-	-	36	36	2504
EX. FIRST APPEAL	28	-	0	0	-	-	1	1	27
EX. SECOND APPEAL	4	-	0	0	-	-	0	0	4
CIVIL MISC. APPEAL	21240	1	151	152	-	3	253	256	21136
CIVIL REVISION	410	-	17	17	-	-	32	32	395
CIVIL REVIEW	435	2	7	9	-	1	8	9	435
INCOME TAX REF.	8	-	-	0	-	-	-	0	8
OTHER TAX REF.	5	-	-	0	-	-	-	0	5
TAX CASES	-	-	-	0	-	-	-	0	0
EXCISE ACT REF.	-	-	-	0	-	-	-	0	0
L. T. APPEAL	868	0	-	0	-	5	-	5	863
W. T. A.	8	-	-	0	-	-	-	0	8
SALES TAX REVISIONS	724	-	0	0	-	-	16	16	708
TESTAMENTARY CASES	1	-	0	0	-	-	-	0	1
COMPANY PETITION	40	-	1	1	-	-	2	2	39
COMPANY APPEAL	3	-	-	0	-	-	-	0	3
COMPANY APPLS.	11	-	0	0	-	-	0	0	11
COMPANY SUITS	-	-	-	0	-	-	-	0	0
COMPANY LIQUIDATION	10	-	-	0	-	-	-	0	10
ELECTION PETITION	0	-	-	0	-	-	-	0	0
SPECIAL APPEAL ( CIVIL)	30	0	-	0	-	1	-	1	29
SPECIAL APPEAL ( WRIT)	2700	104	-	104	-	74	-	74	2730
CIVIL CONTEMPT	1415	0	80	80	-	0	30	30	1465
CIVIL WRIT	33862	118	1250	1368	-	119	1136	1255	33975
RECRIMINATION PET.	-	-	-	0	-	-	-	0	0
CENTRAL EXCISE APPEAL	258	0	-	0	-	0	-	0	258
CROSS OBJECTION	610	-	1	1	-	0	1	1	610
CIVIL REFERENCE	1	-	-	0	-	-	-	0	1
<b>TOTAL "A"</b>	<b>72498</b>	<b>225</b>	<b>1604</b>	<b>1829</b>	<b>0</b>	<b>203</b>	<b>1528</b>	<b>1731</b>	<b>72596</b>
<b>CRIMINAL SIDE</b>									
MURDER REFERENCE	2	-	-	0	-	1	-	1	1
CRIMINAL APPEAL	15827	15	59	74	-	6	18	24	15877
CRIMINAL REVISION	6780	-	152	152	-	0	62	62	6870
CRL. MISC. PET. U/S 482 CR. P.C.	2970	-	288	288	-	-	250	250	3008
CRL. MISC. BAIL U/S 438 & 439 CR. P. C.	1038	-	690	690	-	-	1227	1227	501
CR. CONT. PETITION	4	-	-	0	-	1	-	1	3
CRIMINAL REFERENCE	-	-	-	0	-	-	-	0	0
HABES CORPUS	96	18	-	18	-	18	-	18	96
CR. L TO A	258	5	15	20	-	9	15	24	254
<b>TOTAL B</b>	<b>26975</b>	<b>38</b>	<b>1204</b>	<b>1242</b>	<b>-</b>	<b>35</b>	<b>1572</b>	<b>1607</b>	<b>26610</b>
<b>TOTAL A + B</b>	<b>99473</b>	<b>263</b>	<b>2808</b>	<b>3071</b>	<b>0</b>	<b>238</b>	<b>3100</b>	<b>3338</b>	<b>99206</b>
<b>OTHER ORIGINAL JURISDICTION CASES</b>									
ARBITRATION APPLICATION	63	-	4	4	-	-	14	14	53
LEAVE TO APPEAL TO S. C	9	-	1	1	-	-	-	0	10
CIVIL TRANSFER APPLICATION	124	-	15	15	-	-	14	14	125
CRIMINAL TRANSFER	10	-	2	2	-	-	3	3	9
<b>TOTAL C</b>	<b>206</b>	<b>0</b>	<b>22</b>	<b>22</b>	<b>-</b>	<b>0</b>	<b>31</b>	<b>31</b>	<b>197</b>
<b>GRAND TOTAL A+B+C+</b>	<b>99679</b>	<b>263</b>	<b>2830</b>	<b>3093</b>	<b>-</b>	<b>238</b>	<b>3131</b>	<b>3369</b>	<b>99403</b>

*[Signature]*  
 29/06/15  
 DEPUTY REGISTRAR (JUDL.)